

Energy (MNRE) has granted a general time extension of 5 (five) months to all Renewable Energy (RE) projects being executed through Renewable Energy (RE) Implementing Agencies designated by the MNRE or under various schemes of the MNRE, under implementation as on the date of beginning of the lockdown, *i.e.* 25th March 2020. This extension applies to more than 30 GW of RE projects under implementation in March 2020.

(c) The aforesaid order of MNRE does not prescribe 24th August, 2020 as a deadline for completion of projects. Any project specific issues are dealt with as per the contractual provisions of the project concerned.

**Higher electricity charges hampering growth and competitiveness
of Indian industries**

302. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of POWER be pleased to state:

(a) whether abnormal high electricity charges and erratic supply in a few States are the major impediments in achieving competitiveness by Indian industries globally;

(b) if so, the details thereof, State-wise; and

(c) whether Government has any proposal to lower down the electricity charges for industries at par with domestic consumers and farmers since the electric supply has substantially improved in certain States considerably to better the health of export-oriented Indian industries, if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) Electricity charges for the end consumers including industrial consumers are determined by the respective States Electricity Regulatory Commissions (SERC). Accordingly, the electricity charges for industries vary across states. The State-wise details of the electricity charges for the Industrial consumers as per the tariff orders issued by the SERC are at Statement (*See below*).

(c) Cross subsidies and direct subsidies to domestic and agriculture categories of consumers are the main reasons for higher electricity charges for industries *vis a vis* that for domestic and agriculture. While tariff setting and cross subsidies are in the domain of the SERCs, direct subsidy is given by the State Governments. In order to keep the industrial tariff within limits, the Government has notified the Tariff Policy, 2016 which requires the Appropriate Commission to determine the tariffs of various consumers within $\pm 20\%$ of the average cost of supply.

Statement

Electricity Tariff in Andaman and Nicobar Islands w.e.f. 01.04.2018

Category No.	Category of Service	Energy Charge (Paise/KWh)	Minimum Charge	
4	Industrial Supply			
	Upto 500 KWh	600	50	₹/HP/Month
	501KWh & above	750	200	₹/Month for rice, 1 load upto 15 HP

Electricity Tariff in Andhra Pradesh w.e.f. 01.04.2018

Category No.	Category of Service		Demand Charge
LT-III	Industry (Contracted load of 100 HP / 75KW and below)		
	Industrial - Normal		
	(i) Industries (General)	75	₹/kW/Month
	(ii) Seasonal Industries (Off Season)	75	₹/kW/Month
	(iii) Aquaculture and Animal Husbandry	30	₹/kW/Month
	(iv) Sugarcane Crushing	30	₹/kW/Month
	(v) Mushroom & Rabbit Farms	75	₹/kW/Month

(vi) Floriculture in Green-House.	75	₹/kW/Month
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(vii)Poultry Hatcheries & Poultry Feed mixing plants	75	₹/kW/Month
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Electricity Tariff in Assam w.e.f. 10.04.2018

Category	Category of Service	Fixed Charge	
LT-VIII	Small Industries Upto 25 KW		
(i)	Rural For all consumption	40	
(ii)	Urban For all consumption	50	Rs/KW/Month
HT-V (A)	HT Small Industries Above 30 Kva and Upto 50 Kva	60	Rs/KVA/Month
HT-V (B)	HT Industries-I 50 KVA To 150 KVA	130	Rs/KVA/Month
HT-V (C)	HT Industries-II above 150KVA		
	Option -1	180	Rs/KVA/Month
	Option -2	300	Rs/KVA/Month
HT-VII	Oil and Coal	300	Rs/KVA/Month
HT VIII	HT Irrigation above 25 MW	60	Rs/KVA/Month

Electricity Tariff in Arunachal Pradesh w.e.f. 01.06.2018

Category No.	Category of Service	Energy Charge (Paise/kWh)
5	Industrial Consumers	
	LT (Low Tension)	
	(i) 1-Phase, 230 Volt	430
	(ii) 3-Phase, 400 Volt	430
	HT (High Tension)	
	(i) 3-Phase, 11 KV	385
	(ii) 3-Phase, 33 KV	350
	(ii) 3-Phase, 132 KV & above	335

Electricity Tariff in Bihar w.e.f. 01.04.2018

Category No.		Demand Charge	Energy Charge (Paise/kWh)
LTIS	LT Industrial Service		
LTIS - I	Demand Based Tariff (For Contract upto 19 KW)	144 Rs/KVA/Month or part thereof	
LTIS - II	Demand Based Tariff (For Contract demand above 19 KW and upto 74 KW)	Rs/KVA/Month or part thereof	

Electricity Tariff in Chandigarh w.e.f. 01.04.2018

Sl. No.	Category of Service	Demand/Fixed Charge
3	Industry	
a	Large Industrial Power Supply(LS) (At 11kV, For connected load above 100 KW)-All Units	200 Rs/KW/Mon
b	Medium Industrial Power Supply (MS) (from 21 kW to 100 kW)-All Units	200 Rs/KW/Mon
c	Small Industrial Power Supply (SP) (Upto 20 KW or 26 BHP)-All Units	30 Rs/KW/Mon

Electricity Tariff in Chhattisgarh w.e.f. 01.04.2018

Category	Category of Service	Demand/Fixed Charge		Energy
LV-5	LV Industry			
5.1	Flour Mills, Hullers, Power Looms, Grinders upto 15 HP	65	Rs/HP/Month	380
	Bastar avem Dakshin Kshetra Adivasi Vikas Pradhikaran and sarguja avem Uttar Kshetra adivasi Vikas Pradhikaran	65	Rs/HP/Month	340
5.2	Other Industries			
5.2.1	Upto 25 HP	100	Rs/HP/Month	480
(a)	Bastar avem Dakshin Kshetra Adivasi Vikas Pradhikaran and sarguja avem Uttar Kshetra adivasi Vikas Pradhikaran	80	Rs/HP/Month	380

Category	Category of Service	Demand/Fixed Charge		Energy
5.2.2	Above 25 HP upto 100 HP	110	Rs/HP/Month	550
(a)	Bastar avem Dakshin Kshetra Adivasi Vikas Pradhikaran	90	Rs/HP/Month	500
5.2.3	Above 100 HP upto 150 HP	300	Rs/HP/Month	585
5.3	Demand based Tariff for contract demand of 15 kW to 112.5 kW	190	Rs/KW/Month	570
HV4	Steel Industries			
	220 KV Supply	375	Rs/KVA/Month	530
	132 KV Supply	375	Rs/KVA/Month	545
	33 KV Supply			
	(Load Factor >15%)	375	Rs/KVA/Month	585
	(Load Factor <15%)	190	Rs/KVA/Month	635
	(Load Factor >15%)	375	Rs/KVA/Month	595
	(Load Factor <15%)		Rs/KVA/Month	
		190		675
HV-2	MINES			
	220 KV Supply	500	Rs/KVA/Month	600
	132 KV Supply	500	Rs/KVA/Month	615

	33 KV Supply	500	Rs/KVA/Month	640
	11 KV Supply	500	Rs/KVA/Month	670
HV-3	Other Industrial and General Purpose Non-Industrial			
	220 KV Supply	375	Rs/KVA/Month	585
	132 KV Supply	375	Rs/KVA/Month	595
	33 KV Supply			
	(Load Factor >15%)	375	Rs/KVA/Month	630
	(Load Factor <15%)		Rs/KVA/Month	
		190		645
	11 KV Supply			
HV-8	Industries related to manufacturing of equipment for power generation from renewable ene			
	AT 220/132/33/11 KV	110	Rs/KVA/Month	370

Electricity Tariff in Dadra & Nagar Haveli w.e.f. 01.04.2018

Sr. No.	Category of Service	Demand/Fixed Charge		
1	2	3		
3	LT-Industrial (load upto 99 HP)			
1	LTP Motive Power			
	Up to 20 HP	5	₹/HP/Month	

1	2	3
	Above 20 HP	50 ₹/HP/Month
2	LT Public Water Works	
	Up to 20 HP	25 ₹/HP/Month
	Above 20 HP	50 ₹/HP/Month
4	HT/EHT Category	
	11 KV supply-with connected load upto 1 MW	375 ₹/KVA/Month for billing demand upto the c & ₹750/KVA/month or part thereof in excess demand
	66 KV supply	500 ₹/KVA/Month for billing demand upto the c demand & ₹1000/KVA/month or part thereof of contract demand
	220 kv supply	550 ₹/KVA/Month for billing demand upto the c demand & ₹1100/KVA/month or part thereof of contract demand

Electricity Tariff in Daman and Diu w.e.f. 01.04.2018

Sl. No.	Category of Service	Demand/Fixed Charge
III	LT-Industrial	
1	LTP Motive Power - All Units	25 ₹/HP/Month or part thereof
IV	Ht/Eht Category	

(A) **High Tension Consumer (For all units) /Industries/
Motive power at 11 KV & 66 KV having**

All Units 240 ₹/KVA/Month

(B) **Ferro Metallurgical/Steel Melting/Steel Rerolling
Power Intensive Industries**

All units 425 ₹/KVA/Month for billing demand
contract demand

Electricity Tariff in Delhi w.e.f. 01.04.2018

Category No.	Category of Service	Fixed/Demand Charges
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3	Industrial	250 Rs/kVA/Month
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Electricity Tariff in Goa w.e.f. 01.04.2018

Category	Category of Service	Demand/Fixed Charge
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LTI	Tariff- LTI/Industries	
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	0-500 units	35 Rs/HP/Month
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	above 500 units	35 Rs/HP/Month
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HTI	Industrial (At 11 KV & 33 KV)	250 Rs/KVA/Month
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	(At 110 KV)	250 Rs/KVA/Month
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HT	Industrial (Ferro Metallurgical/Steel Melting/Power Intensive & Steel Rolling)	
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	All Units	250 Rs/KVA/Month
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Electricity Tariff in Gujarat w.e.f. 01.04.2018

Category	Category of Service	Demand/Fixed Charge	
LTMD	Aggregate Load Above 40 KW and Up To 100 KW (For the premises not covered in ant tar		
(A)	For billing demand up to contract demand		
	i) For first 40 KW of billing demand	90	₹/ KW /Mo
	ii) Next 20 KW of billing demand	130	₹/ KW /Mo
	iii) Above 60 KW of billing demand	195	₹/ KW /Mo
(B)	For billing demand in excess of the contract demand	265	₹/ KW /Mo
HTP - I	Contracted load of 100 KVA and above for the purposes not specified in any other HT categ		
	a) For billing demand upto the contract demand		
	I) First 500 KVA of billing demand	150	₹/KVA/Mor
	ii) Next 500 KVA of billing demand	260	₹/KVA/Mor
	iii) In excess of 1000 KVA of billing demand	475	₹/KVA/Mor
	b) For billing demand in excess of contract demand	555	₹/KVA/Mor
		PLUS	
	For entire consumption during the month		
	a) Upto 500 KVA of billing demand		

b) Above 500 KVA and upto 2500 KVA of billing demand

c) Above 2500 KVA of billing demand

PLUS

Time of Use Charges

For energy consumption during two peak period viz. 07:00 hrs. to 11:00 hrs. and 18:00 hrs. to 22:00 hrs.

(a) For billing demand up to 500 KVA

(b) For billing demand above 500 KVA

<i>Electricity Tariff in Torrent Power Ltd., Ahmedabad w.e.f. 01.04.2018</i>			
Category	Category of service	Demand/Fixed Charge	
1	2	3	
LTMD-1	Installations Above 15 Kw Load Used For Common Services Like Elevators, Water Pumping Run By Local Authorities		
	1) For billing demand upto and including contract demand		
	a) First 50 KW of billing demand per month	150	₹/KW/Month
	b) Next 30 KW of billing demand per month	185	₹/KW/Month
	c) Rest of billing demand per month	245	₹/KW/Month

1	2	3
	2) For billing demand in excess of the contract demand	350 ₹/KW/Month
LTMD-2	Installations Above 15 Kw Load Not Covered In Any Other Lt Categories	
	A) For billing demand upto and including contract demand	
	a) First 50 KW of billing demand per month	175 ₹/KW/Month
	b) Next 30 KW of billing demand per month	230 ₹/KW/Month
	c) Rest of billing demand per month	300 ₹/KW/Month
	B) For billing demand in excess of the contract demand	425 ₹/KW/Month
	High Tension Tariff	
HTMD-1	HT Consumers Contracting For Maximum Demand Of 100 KW and Above (for purposes other than for the authorities)	
	A) For billing demand upto and including contract demand	
	a) First 400 KWh/KW/Month	260 ₹/KW/Month for billing demand upto 1000 KW
	b) Remaining KWh consumed per month	335 ₹/KW/Month for billing demand 1000 KW & above

B) **For Billing Demand in excess of the Contract Demand** 385 ₹/KW/Month

Time Of Use (TOU) Charge

For consumption during specified hours as mentioned below:

(i) For April to October period - 1200 Hrs. to 1700 Hrs. & 1830 Hrs. to 2130 Hrs.

(ii) For November to March period - 0800 Hrs. to 1200 Hrs. & 1800 Hrs. to 2200 Hrs.

(a) For billing demand upto 300 KW

(b) For billing demand above 300 KW

Electricity Tariff in Torrent Power Ltd., Surat w.e.f. 01.04.2018

Category	Category of service	Demand/Fixed Charge
1	2	3
Low Tension Tariff		
LTMD	Installations Above 15 Kw Load and Not Covered In Any Other Lt Categories	
(a)	Up to 20 KVA of billing demand	115 ₹/KVA/Month
(b)	Above 20 KVA & up to 60 KVA billing demand	155 ₹/KVA/Month
(c)	Above 60 KVA of billing demand	225 ₹/KVA/Month
(d)	In excess of contract demand	250 ₹/KVA/Month
	Reactive energy charges for load of 40 kVA & above - all units	10 Paise/kVArh

1	2	3
High Tension Tariff		
HTMD-1	HT CONSUMERS at 3.3 kV and above for contracting the demand of 100 KVA and above (other than pumping stations run by Local Authorities)	
	First 400 Units/KVA/Month	170 ₹/KVA/Month for of billing demand
	Remaining units above 400	285 ₹/KVA/Month above of billing demand
		395 ₹/KVA/Month In contract demand
Time Of Use Charges:		
For Energy Consumption during two peak periods viz. 0700 Hrs to 1100 Hrs and 1800 Hrs to		
(a) For billing Demand upto 500 kVA		
(b) For billing Demand above 500 kVA		

Electricity Tariff In Haryana w.e.f. 01.11.2018

Sl. No.	Category of Service	Demand/Fixed Charge		Energy Charge Paise/kWh kVAh
3	HT Industry (above 50 KW)			
	Supply at 11 KV	170	Rs/KVA/Month	665
	Supply at 33 KV			655
	Supply at 66 KV or 132 KV			645
	Supply at 220 KV			635
	Supply at 400 KV			625
	Arc furnaces/ Steel Rolling Mills	190	Rs/KVA/Month	695
4	LT Industry (upto 50 KW)			
	Upto 10 KW		Nil	635
	Above 10 KW and upto 20 KW		Nil	665
	Above 20 KW and upto 50 KW	160	Rs/KW/Month	640
	Exsting consumers above 50 KW upto 70 KW (LT)			665

Electricity Tariff In Himachal Pradesh w.e.f. 01.04.2018

Category	Category of Service	Fixed Charges	Energy
SIP	Small Industrial Power Supply (SIP)		
	Single Part Tariff for contract demand <=20 kVA	130 ₹/Month	475 Pa
	Two part Tariff for contract demand >20 kVA <=50 kVA	0 ₹/Month	460 Pa
MIP	Medium Industrial Power Supply (contract demand above 50 kVA but not exceeding 100 kVA)		
	Two part Tariff	0 ₹/Month	460 Pa
LIPS	Large Industrial Power Supply (contract demand exceeding 100 kVA)		
	Two part Tariff		
	EHT	0 ₹/Month	420 Pa
	HT-1 (Contract Demand up to and including 1 MVA)		460 Pa
	HT-2 (Contract Demand above 1 MVA)		430 Pa

Electricity Tariff in Jammu and Kashmir w.e.f. 01.10.2016

Category	Category of Service	Fixed Charge
LTIS I	For all metered consumers except those covered under LTIS II AA	
	For Consumers with connected load <50 KW	50.00 Rs / kW/ month
	For Consumers with connected load >50 KW	47.00 Rs / kW/ month

LTIS II	For all metered consumers having load upto 15 HP/11.19 KW^{^^}	21.00	Rs / kW/ month
#	Atta Chakkis, Rice huskers, Oil expellers, Cotton grinning etc. in rural and unorganised sector		
Sch. 9	HT INDUSTRIAL		
	11 kV Supply *	136.50	Rs / kVA/ month
	33 kV Supply **	136.50	Rs / kVA/ month
Sch.10	HT INDUSTRIAL (Power Intensive Industries)		
	11 kV Supply	205.00	Rs / kVA/ month
	33 kV Supply **	200.00	Rs / kVA/ month

Electricity Tariff in Jharkhand w.e.f. 01.05.2018

Category No.	Category of Service	Fixed Charge	
LTIS	Low Tension Industrial Service *		
	Installation Based Tariff upto 114 HP or 100 KVA	160	Rs/HP/Month
	Demand Based Tariff upto 100 KVA or 114 HP	160	Rs/KVA/Month
HTS	High Tension Voltage Supply Service		
	Consumers having contract demand above 100 KVA	300	Rs/KVA/Month
HTSS	HT Special Service		
	Consumers having contract demand of 300 KVA and more (AT 11/ 33/ 132 kV & above)	500	Rs/KVA/Month

Electricity Tariff in Karnataka w.e.f. 01.04.2018

Sl. No.	Category of Service	Demand / Fixed Charge
LT-5(a)	Applicable to Bruhat Bangalore Mahanagara Palike (BBMP) and Municipal Corporation.	
	0 - 500 units	45 ₹/HP/Month for 5 HP & below 50 ₹/HP/Month for above 5 HP and below 40 HP
	Above 500 units	70 ₹/HP/Month for 40 HP and above but below 67 HP 130 ₹/HP/Month for 67 HP & above
LT-5(b)	Applicable to all areas other than those covered under LT-5(a)	
	0 - 500 units	40 ₹/HP/Month for 5 HP & below
	501 - 1000 units	45 ₹/HP/Month for above 5 HP and below 40 HP
	Above 1000 units	65 ₹/HP/Month for 40 HP and above but below 67 HP 120 ₹/HP/Month for 67 HP and above
HT-2(a)	Industrial	
HT-2(a) (i)	Applicable to areas under Bruhat Bangalore Mahanagara Palike (BBMP) and Municipal Corporation.	
	First 100000 units	210 ₹/Month/KVA of billing demand
	For balance units	

Electricity Tariff in Kerala w.e.f. 01.04.2017

Sr. No.	Category of Service	Demand/Fixed Charge
LT-IV	Industry (LT)	
LT-IV (A)	Industrial (General Purpose)	
	(i) Connected load 10 kW or below	100 ₹/consumer/Month
	(ii) Connected load above 10 kW	75 ₹/consumer/Month
	(iii) Connected load above 20 kW	150 ₹/consumer/Month
HT-I (A)	Industry	300 ₹/KVA/Month

Electricity Tariff In Lakshadweep w.e.f. 01.04.2018

Category of Service	Energy Charge (Paise/KWh)	
D. Industrial - All units	600	35
E. HT Consumers (11kV) - All units	870	100

Electricity Tariff In Madhya Pradesh w.e.f. 11.05.2018

Category	Category of Service LT Industrial	Demand/Fixed Charge	
1	2	3	
LV-4 4.1	Non- Seasonal Consumers (Urban Areas)		
4.1 a	Demand Based Tariff(contract demand & connected load upto 150 HP)	228 ₹/KVA/Month or 285 ₹/KW/Month	
4.1 b	Temporary connection	1.25	times of applicable tariff
4.1	Non- Seasonal Consumers (Rural Areas)		
4.1 a	Demand Based Tariff(contract demand & connected load upto 150 HP)	144 ₹/KVA/Month or 180 ₹/KW/Month	
4.1 b	Temporary connection	1.25	times of applicable tariff
4.2	Seasonal Consumers (period of season shall not exceed 180 days continuously in a financial year)		
4.2 a	During Season	Normal Tariff as for non-seasonal consumers in Urban and Rural areas (Fixed and Energy Charges)	
4.2 b	During Off Season	Normal Tariff as for non-seasonal consumers on 10% of contract demand or actual recorded demand,	

whichever is more contract demand or actual recorded demand, whichever is more in Urban and Rural areas (Fixed Charges)

HV-3 **Industrial, Non-Industrial & Shopping Malls**

3.1 **Industrial**

AT 11 KV (For consumption upto 50% LF)	330	₹/Month/KVA of billing demand	660 600
AT 11 KV (For consumption in excess of 50% LF)	510	₹/Month/KVA of billing demand	650 550
AT 33 KV (For consumption upto 50% LF)			
AT 33 KV (For consumption in excess of 50% LF)			
AT 132 KV (For consumption upto 50% LF)	610	₹/Month/KVA of billing demand	605
AT 132 KV (For consumption in excess of 50% LF)			525
AT 220/400 KV (For consumption upto 50% LF)	620	₹/Month/KVA of billing demand	565
AT 220/400 KV (For consumption in excess of 50% LF)			500

1	2	3	
3.2	Non-Industrial		
	AT 11 KV (For consumption upto 50% LF)	300 ₹/Month/KVA of billing demand	680
	AT 11 KV (For consumption in excess of 50% LF)		630
	AT 33 KV ((For consumption upto 50% LF)	430 ₹/Month/KVA of billing demand	670
	AT 33 KV (For consumption in excess of 50% LF)		610
	AT 132 KV (For consumption upto 50% LF)	540 ₹/Month/KVA of billing demand	620
	AT 132 KV (For consumption in excess of 50% LF)		550
3.3	Shopping Malls		
	AT 11 KV (For consumption upto 50% LF)	270 ₹/Month/KVA of billing demand	680
	AT 11 KV (For consumption in excess of 50% LF)		625

	AT 33 KV ((For consumption upto 50% LF)	375	₹/Month/KVA of billing demand	660
	AT 33 KV (For consumption in excess of 50% LF)			590
	AT 132 KV (For consumption upto 50% LF)	510	₹/Month/KVA of billing demand	600
	AT 132 KV (For consumption in excess of 50% LF)	540		
3.4	Power Intensive Industries			
	AT 33 KV (For consumption upto 50% LF)	530	₹/Month/KVA of billing demand	500
	AT 33 KV (For consumption in excess of 50% LF)			500
	AT 132 KV ((For consumption upto 50% LF)	640	₹/Month/KVA of billing demand	480
	AT 132 KV (For consumption in excess of 50% LF)			480
	AT 220 KV (For consumption upto 50% LF)	660	₹/Month/KVA of billing demand	450
	AT 220 KV (For consumption in excess of 50% LF)			450

1	2	3
HV4	Seasonal Consumers	
	During Season	
	AT 11 KV (For consumption upto 50% LF)	340 ₹/Month/KVA of billing demand 630
	AT 11 KV (For consumption in excess of 50% LF)	570
	AT 33 KV ((For consumption upto 50% LF)	370 ₹/Month/KVA of billing demand 620
	AT 33 KV (For consumption in excess of 50% LF)	540
	During off-season	
	AT 11 KV (For consumption upto 50% LF)	340 ₹/Month/KVA 340 of billing demand * 756
	AT 11 KV (For consumption in excess of 50% LF)	Not applicab
	AT 33 KV ((For consumption upto 50% LF)	370 ₹/Month/KVA 370 of billing demand# 744

AT 33 KV (For consumption in excess of
50% LF)

Not
applicab

* on 10% of contract demand (or actual recorded demand, whichever is more) during the season

on 10% of contract demand (or actual recorded demand, whichever is more) during the season

Electricity Tariff in Maharashtra w.e.f. 01.09.2018

Category No.	Category of Service	Fixed/Demand Charge	Energy Charge Paise/ kWh	Wheeling charges Paise/ kWh	Total Energy charge Paise/ kWh	
1	2	3	4	5	6	7
LT - V(A)	LT- Industry- Powerloom					
(i)	0 - 20 KW (upto and including 27 HP)	350 ₹/Month/ Connection	465	130	595	
(ii)	Above 20 KW (above 27 HP)	280 ₹/kVA/Month	585	130	715	
LT - V(B)	LT- Industry- General					
(i)	0 - 20 KW (upto and including 27 HP)	350 ₹/Month/ Connection	476	130	606	
(ii)	Above 20 KW (above 27 HP)	280 ₹/kVA/Month	563	130	693	

1	2	3	4	5	6	7
	HT-(11 KV and above)	Fixed Charge (₹/kVA/ month)	Energy charge for all supply voltage levels	Wheeling charge for 33kV (Ps./ kWh)	Total Energy charge for 33kV (Ps./ kWh)	Wheeling charge for 22kV (Ps./ kWh)

HT - I	HT- Industry					
(A)	Industry General	350 ₹/kVA/Month	710	15	725	38
(B)	Industry seasonal	350 ₹/kVA/Month	740	15	755	38

Electricity Tariff in Reliance Energy (Mumbai) w.e.f. 01.09.2018

Category No.	Category of Service	Fixed/ Demand Charge
LT-III (A)	LT- Industrial Load Upto & Including 20 KW 0-20 kW	330 ₹/Month
LT-III (B)	LT- Industrial Load Above 20 KW Above 20 kW	275 ₹/KVA/Month
	High Tension (HT)	
HT-I	HT- Industry - All Units	275 ₹/KVA/Month

Including Wheeling charges (Paise/kWh) and Regulatory asset charge(Paise/kWh).

Electricity Tariff In Tata Power Co. (Mumbai) w.e.f. 01.09.2018

Category No.	Category of Service	Fixed Demand Charges
LT-III	LT- Industrial	
(A)	0-20 kW	330 ₹/Month
(B)	Above 20 kW	275 ₹/kVA/Month
HT-I	HT- Industrial	
	All units	275 ₹/kVA/Month

Including Wheeling charges (Paise/kWh) and Regulatory asset charge(Paise/kWh).

Electricity Tariff in B.E.S.T. (Mumbai) w.e.f. 01.09.2018

Category No.	Category of Service	Fixed/Demand Charge	Energy Charge*
			(Paise/kWh)
LT-III (A)	LT- Industrial upto 20 kW Load		
	0 - 500 units/month	330 ₹/month	654
	Above 500 units/month	330 ₹/month	654
LT-III (B)	LT- Industrial above 20 kW Load		
	Above 20 kW	275 ₹/KVA/month	645
HT-I	HT- Industry		
	All Units	275 ₹/KVA/Month	736

* Energy charge inclusive of wheeling charge

Electricity Tariff in Manipur w.e.f. 01.04.2018

Category No.	Category of Service	Fixed / Demand Charge	
LT Supply			
Category - 7	Small Industry	65	₹/contracted load
HT Supply			
Category - 4	Medium Industry	100	₹/billing demand
Category - 5	Large Industry	100	₹/billing demand

Electricity Tariff in Meghalaya w.e.f. 01.04.2018

Schedule	Category of Service	Voltage of supply	Demand/Fixed Charge
ILT	Industrial		
	All Units	LT	110 ₹/ KW/ Month
	High Tension (HT)		
IHT	Industrial	IHT	200 ₹/ KVA/ Month
IEHT	Extra High Tension - Industrial	IEHT	200 ₹/ KVA/ Month
	TOD Tariff FOR Industrial (HT/EHT)		
	From To	Period	Energy Charge
	0600 hrs 1700 hrs	Normal	Normal tariff

1700 hrs	2300 hrs	Peak	(+)20% of the normal
2300 hrs	0600 hrs	Off-peak	(-)20% of the normal t

Electricity Tariff in Mizoram w.e.f. 01.04.2018

Category No.	Category of Service	Fixed/Demand Charge
Category - 7	LT Supply	
	Industrial	
	1-400 kWh/Month	70 ₹/kW/Month
	Above 400 kWh/Month	
CATEGORY - 5	HT Supply	
	Industrial	
	All Units	70 ₹/kVA/Month of billing c

Electricity Tariff in Nagaland w.e.f. 01.04.2018

Category	Category of Service	Energy Charge (Paise/kWh)	Monthly
B	Industrial		₹200 pm/kVA of
	a) < 500 kWh	525	
	b) 501 to 5000 kWh	630	
	c) > 5000 kWh	720	

Electricity Tariff in Odisha w.e.f. 01.04.2018

Sl.No.	Category of Consumers	Demand Charge (₹/KW/Month) / (₹/KVA/Month)	Energy Charge (P/kWh)	Customer Service Charge (₹/Month)	Monthly Minimum Fixed charge for first KW or part (₹)
LT Category					
7.	L. T. Industrial (S) Supply <22 KVA		570		80
8.	L. T. Industrial (M) Supply >= 22 KVA <110 KVA		570		100
13.	Large Industry HT Category	200	570	30	
20.	H. T. Industrial (M) Supply	150	As indicated in the notes below	250	
23.	Large Industry EHT Category	250		250	
30.	Large Industry	250	As indicated in the notes below	700	
32.	Heavy Industry	250		700	

Note: Energy Charges for HT consumers With Load <=60% 535 Factor With >60% 425 Load Factor Energy Charges for E
>60% 420 Factor With Load Factor

Electricity Tariff in Puducherry w.e.f. 01.04.2018

Consumer Category	Category of Service	Fixed / Demand Charge	Energy Charge (P/kWh)
6	Industries		
	(a) LT Industries- Applicable to low tension industrial consumers including lighting in the industrial services.	100 ₹/connection/month	
	(b) HT Industries (For supply at 11kV, 22kV or 33 kV)	350 ₹/kVA/month	
	(c) EHT Industries (For supply at 110kV or 132 kV)	420 ₹/kVA/month	

Electricity Tariff in Punjab w.e.f. 01.04.2018

Sl. No.	Category of Service	Demand/Fixed Charge (₹/kW or kVA)	Energy Charge (P/kWh)
1	2	3	4
7	Industrial Supply		
	a) Small Power (SP)(1 Phase 230 volt or 3 Phase 400 volt) upto 20kW	90 ₹/kW	558
	b) Medium Supply (MS)(3 Phase 400 volt or 11 KV) Above 20 kW and upto 100 kVA	115 ₹/kVA	572
	c) Large Supply (LS)(Supply at 11 KV and above)		

1	2	3	4
	i) General Industry		
	a) Above 100 kVA and upto 1000 kVA		
	All units	150 ₹/kVA	581
	b) Above 1000 kVA and upto 2500 kVA		
	All units	205 ₹/kVA	585
	c) Above 2500 kVA		
	All units	240 ₹/kVA	590
	(ii) PIU (Power Intensive Units)/Arc Furnace		
	a) Above 100 kVA and upto 1000 kVA		
	All units	155 ₹/kVA	585
	b) Above 1000 kVA and upto 2500 kVA		
	All units	250 ₹/kVA	610
	c) Above 2500 kVA		
	All units	280 ₹/kVA	611
B	Seasonal Industry: Cotton ginning, pressing and bailing plant, rice shellers/hullers mills, kinnow g		
	bran stabilization		

a) During season (1st Sept. to 31st May next year and for rice shellers/ huller mills shall be from 1st

SP	180	₹/KW (for six months)
MS	230	₹/KVA (for six months)
LS	300	₹/KVA (for six months)

b) Off season

SP	NIL
MS	NIL
LS	NIL

C Ice Factory and Ice Candies and Cold storage

a) April to July

SP	180	₹/kW
MS	230	₹/kVA
LS	300	₹/kVA

b) August to March next year

SP	45	₹/kW
MS	58	₹/kVA
LS	75	₹/kVA

TIME OF THE DAY (TOD) Tariff applicable for Medium Supply/Large Supply Industrial Category consumers (sanctioned Contract Demand exceeding 100 kVA)

Period	Time period	
1 st April, 2018 to 31st May, 2018	06.00 AM to 06.00 PM	Non
	06.00 PM to 10.00 PM	Non
	10.00 PM to 06.00 AM (next day)	Non
1st June, 2018 to 30th September, 2018	06.00 AM to 06.00 PM	Non
	06.00 PM to 10.00 PM	Non
	10.00 PM to 06.00 AM (next day)	Non
1 st October, 2018 to 31st March, 2019	06.00 AM to 06.00 PM	Non
	06.00 PM to 10.00 PM	Non
	10.00 PM to 06.00 AM (next day)	Non

Electricity Tariff in Rajasthan w.e.f. 02.11.2017

Category	Category of Service	Demand/Fixed Charge
SP/LT - 5	Small Industrial Service	
(i)	For Connected Load upto 5 KW	
	Upto 500 units/month	65 ₹/HP/Month of sanctioned connected load
	Above 500 units/month	

	For Connected Load above 5 KW but not exceeding 18.65 KW (25 HP)		
	Upto 500 units/month	65	₹/HP/Month of sanctioned connection
	Above 500 units/month		
MP/LT - 6	Medium Industrial Service		
	Connected Load above 25 HP/18.65 KW but not exceeding 150 HP/112 KW of sanctioned connected load and/or maximum demand of 50 KVA	75	₹/HP/Month of sanctioned connection load or ₹ 165/kVA of billing demand per month
	High Tension (11 Kv and Above)		
MP/HT-3	Medium Industrial Service (11 kV)	165	₹/KVA/Month of billing demand.
LP/HT - 5	Large Industrial Service Including Railway Traction (HT-11 KV or 33 KV), EHT (132 KV)		
	For sanctioned load above 150 HP or CD above 125 KVA	185	₹/KVA/Month of billing demand.

Electricity Tariff in Sikkim w.e.f. 01.04.2018

Category No.	Category of Service	Fixed/Demand Charge	Energy Charge
III (LTIS)	Lt. Industrial Supply (Load Not Exceeding 25 KVA)		
	a) Rural		
	Upto 500 KWh/Month	If sanctioned load is more than 25kVA then	350 Paise/Unit

Category No.	Category of Service	Fixed/Demand Charge	Energy Charge
	501 to 1000 KWh/Month	Rural - ₹ 60/kVA/month	440 Paise/K
	Consumption exceeding 1000 KWh/Month	Urban - ₹ 100/kVA/month	580 Paise/K
	b) Urban		
	Upto 500 KWh/Month		530 Paise/K
	501 to 1000 KWh/Month		620 Paise/K
	Consumption exceeding 1000 KWh/Month		715 Paise/K
IV (HTS)	High Tension Industrial Supply (above 3.3 KV, three-phase)		
	Upto 100 KVA	200 ₹/KVA/Month	350 Paise/K
	101 KVA to 250 KVA	250 ₹/KVA/Month	400 Paise/K
	251 KVA to 500 KVA	290 ₹/KVA/Month	470 Paise/K
	Above 500 KVA	555 ₹/KVA/Month	510 Paise/K

Electricity Tariff in Tamil Nadu w.e.f. 11.08.2017

Category No.	Category of Service	Demand/Fixed Charge	
I	High Tension Supply		
I - A	Industries, Registered Factories, Textiles, Tea estates etc.	350	₹/KVA/month
II	Low Tension Supply		
III - B	Industries (above 10 HP)	35	₹/KW/month

Electricity Tariff in Tripura w.e.f. 01.11.2014

Category No.	Category of Service	Fixed Charge (₹/Month)
G	Industries	
	Upto 5 HP (E-R/5) - All Units	25 ₹/KW/Month
	Upto 5 HP (E-U/5) - All Units	30 ₹/KW/Month
	Above 5 - 20 HP - All Units	45 ₹/KW/Month
	Above 20 - 100 HP - All Units	60 ₹/KW/Month
	Above 100 HP - All Units	75 ₹/KW/Month

Electricity Tariff in Telangana w.e.f. 01.04.2019

Category No.	Category of Service	Demand Charge (Rs/kW/month)	Energy Charge
1	2	3	4
	Low Tension		
LT-III	Industry (Contracted load of 100 HP / 75KW and below)		
	Industrial - Normal		
	(i) Industries (General)	60 ₹/kW/Month	670 Pais

1	2	3	4	
	(ii) Pisci-culture/ Prawn Culture	21	₹/kW/Month	520 Paise
	(iii) Sugarcane Crushing	21	₹/kW/Month	520 Paise
	(iv) Poultry farms	50	₹/kW/Month	600 Paise
	(v) Mushroom and Rabbit Farms	60	₹/kW/Month	630 Paise
	(vi) Industry (off season)	60	₹/kW/Month	740 Paise
	High Tension			
HT-I	Industry			
(A)	Industry -General			
	11 kV	390	₹/kVA/Month	665 Paise
	33 kV	390	₹/kVA/Month	615 Paise
	132 kV and above	390	₹/kVA/Month	565 Paise
	Lights and Fans			
	11 kV	665	Paise/kVAh	1685
	33 kV	615	Paise/kVAh	1685
	132 kV and above	565	Paise/kVAh	3370
	Poultry farm			

11 kV	390	₹/kVA/Month	665	Paise
33 kV	390	₹/kVA/Month	615	Paise
Industrial colonies (11kV, 33kV, 132kv and above)			630	Paise
Seasonal Industries				
11kV	390	₹/kVA/Month	760	Paise
33kV	390	₹/kVA/Month	690	Paise
132kV and above	390	₹/kVA/Month	670	Paise
Optional category with load upto 150kVA				
11kV	80	₹/kVA/Month	700	Paise
Time of Day Tariffs (Energy charge)		6 PM to 10 PM	6AM to 10AM	10 PM to 06AM
11kV	765	765	565	
33kV	715	715	515	
132kV and above	665	665	465	
Poultry Farms- Time of Day Tariffs (Energy charge)				
11kV	765	765	565	
33kV	715	715	515	

1	2	3	4	
(B)	Ferro Alloy Units			
	11 kV	Nil	590	Paise
	33 kV		550	Paise
	132 kV and above		500	Paise

Electricity Tariff in Uttar Pradesh w.e.f. 09.12.2017

Schedule	Category of Service	Demand/Fixed Charge	Energy C
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1	2	3	4
LMV-6	Small and Medium Power For Contracted Load Upto 100 Hp (75 Kw) For Industrial/ Process Power Loom of Load 5 Kw and Above, Floriculture/ Mushroom Farming Upto 100 Bhp (75 Kw)		
	a) For consumers getting supply other than Rural Schedule upto 1000 kWh/month	245	₹/KW/Month (contracted load upto 4kW)
	upto 2000 kWh/month	255	₹/KW/Month (contracted load 4kW to 9kW)
	above 2000 kWh/month	275	₹/KW/Month (contracted load Above 9kW)

TOD Rates applicable (% of Energy Charges)

Summer Months (April to September)

2300 Hrs - 0500 Hrs	0%
0500 Hrs - 1100 Hrs	(-) 15%
1100 Hrs - 1700 Hrs	0%
1700 Hrs - 2300 Hrs	(+) 15%

Winter Months (October to March)

2300 Hrs - 0500 Hrs	(-) 15%
0500 Hrs - 1100 Hrs	0%
1100 Hrs - 1700 Hrs	0%
1700 Hrs - 2300 Hrs	(+) 15%

b) Consumers getting supply as per rural schedule	7.5%	Rebate on Fixed and Energy Charges for consumers getting supply other than Rural Scheme
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HV-2

Large and Heavy Power

(a) Urban Schedule with contracted load above 75 KW (100 BHP) for Industrial Purposes/Induction furnaces/mini steel plants/floriculture/ant other HT consumer

1	2	3	4
Base Rate			
	For supply upto and including 11 KV	250 ₹/KVA/Month	6
	For supply above 11 KV and upto and including 66 KV	240 ₹/KVA/Month	6
	For supply above 66 KV and upto and including 132 KV	220 ₹/KVA/Month	6
	For supply above 132 KV	220 ₹/KVA/Month	5
	(b) Consumers getting supply upto 11 KV as per 'Rural Schedule'	7.5% Rebate on demand and energy consumers under urban schedule w	
'Rural Schedule'			
Time of the Day (TOD) Rates for Urban Schedule (% of Energy Charges)			
Summer Months (April to September)			
	2300 Hrs - 0500 Hrs	0%	
	0500 Hrs - 1100 Hrs	(-) 15%	
	1100 Hrs - 1700 Hrs	0%	
	1700 Hrs - 2300 Hrs	(+) 15%	

Winter Months (October to March)

2300 Hrs - 0500 Hrs	(-) 15%
0500 Hrs - 1100 Hrs	0%
1100 Hrs - 1700 Hrs	0%
1700 Hrs - 2300 Hrs	(+) 15%

(c) Consumers already existing under HV-2 category with metering arrangement at low voltage:

Existing consumer under HV-2 with metering at 0.4 kV shall be required to pay as per schedule applicable to HV-2 category.

Electricity Tariff in Uttarakhand w.e.f. 01.04.2018

Schedule	Category of Service	Demand Charge		Energy Charge	
1	2	3		4	
RTS-5	LT & HT Industry				
	1. LT Industry having contracted load upto 75 KW				
	1.1 Contracted load upto 25 KW	145	₹/KW/Month of contracted load	425	Paise/k
	1.2 Contracted load more than 25 KW & upto 75 KW	145	₹/kVA/Month of contracted load	390	Paise/k

1	2	3	4
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2. HT Industry having contracted load above 88 KVA/75 KW (100 BHP)

2.1 Contracted load upto 1000 KVA

LF upto 40%	295	₹/KVA/Month of billable demand	385	Paise/k
LF above 40%	420	Paise/kVAh		

2.2 Contracted load more than 1000 KVA

LF upto 40%	355	₹/KVA/Month of billable demand	385	Paise/k
LF above 40%	420	Paise/kVAh		

The rates of TOD rebate/surcharge (Paise/kVAh) for energy charges for LT Industry (with load above 25 as follows:-

Season/Time of day	Morning peak hours	Normal hours	Evening peak hours	0
Winter 01.10 to 31.03	0600-930 hrs	0930-1730 hrs	1730-2200 hrs	
Summer 01.04 to 30.09	--	0700-1800 hrs	1800-2300 hrs	
Fot LT Industry	585 P/kVAh	390 P/kVAh	585 P/kVAh	

Fot HT Industry

LF Upto 40%	630 P/kVAh	385 P/kVAh	630 P/kVAh
LF above 40%	630 P/kVAh	420 P/kVAh	630 P/kVAh

*Electricity Tariff in West Bengal w.e.f. 01.04.2017***Low & Medium Voltage Consumers under Monthly Billing Cycle**

Sl. No.	Type of Consumer	Applicable Tariff Scheme							Optional Tariff S	
1	2	Consumer Category	Name of the Tariff Scheme	Monthly consumption in kWh	Energy Charge (Paise/KWh)	Fixed Charge/ Demand Charge* (₹/KVA/ Month)	Consumer Category	Name of the Tariff Scheme	Monthl	consumpt
1	2	3	4	5	6	7	8	9	10	
10	Industry (Rural)	Rate B(I-R)	Normal	First	500	604	50	Rate B(I-R)t	Normal-TOD	06.00 - 17.00 hrs
				Next	1500	724				17.00 - 23.00 hrs

1	2	3	4	5	6	7	8	9	10	
				Above	2000	749			23.00 - 06.00 hrs	
11	Industry (Urban)	Rate B(I-U)	Normal	First	500	620	50	Rate B (I-U)t	Normal- TOD	06.00 - 17.00 hrs
				Next	1500	745			17.00 - 23.00 hrs	
				Above	2000	775			23.00 - 06.00 hrs	
19	Industrial consumers (50 KVA and above but upto 125 KVA)	Rate B-IDI	Normal	All units		693	255	Rate B- IDIT	Normal- TOD	06.00 - 17.00 hrs 17.00 - 23.00 hrs 23.00 - 06.00 hrs

* Fixed Charge will be applicable for the Consumer having Contract Demand below 50 KVA and Demand Charge will be applicable for the Consumer having Contract Demand of 50 KVA and above.

High & Extra High Voltage Consumers

Sl. No.	Type of Consumer	Applicable Tariff Scheme							
		Consumer Category	Name of the Tariff Scheme	Consumption per month in kWh	Energy Change (Paise/KWh)			Demand Charge (Rs/KVA/month)	Consumption Category
					Summer	Monsoon	Winter		
1	2	3	4	5	6	7	8	9	10
3	Industries (11 KV)	Rate E(B)	Normal	All Units	720	719	718	384	Rate E (BT)
4	Industries (33 KV)	Rate F(B)	Normal	All Units	717	715	713	384	Rate F (bt)
5	Industries (132 KV)	Rate H(B)	Normal	All Units	713	711	709	384	Rate H (BT)

1	2	3	4	5	6	7	8	9	10
6	Industries (220 KV)	Rate I(BT)	Normal (TOD)	06.00 hrs to 17.00 hrs 17.00 hrs to 23.00 hrs 23.00 hrs to 06.00 hrs	All Units All Units All Units	631 757 473	629 754 472	627 751 471	384
7	Industries (400 KV)	Rate J (BT)	Normal (TOD)	06.00 hrs to 17.00 hrs 17.00 hrs to 23.00 hrs 23.00 hrs to 06.00 hrs	All Units All Units All Units	611 733 458	609 730 457	607 727 456	384

*Load Factor Rebate (Paise/Kwh) applicable for EHV and HV Industrial consumers and L&M
under rate (B-ID and B-IDT)*

Range of Load Factor			Amount of Rebate	
			Below 33 kV	
Above 55%	Upto 60%	1	Paise/KWh	
Above 60%	Upto 65%	7	Paise/KWh	
Above 65%	Upto 70%	14	Paise/KWh	
Above 70%	Upto 75%	20	Paise/KWh	
Above 75%	Upto 80%	25	Paise/KWh	
Above 80%	Upto 85%	30	Paise/KWh	
Above 85%	Upto 90%	35	Paise/KWh	
Above 90%	Upto 92%	40	Paise/KWh	
Above 92%	Upto 95%	45	Paise/KWh	
Above 95%		50	Paise/KWh	